

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:2356  
ANSWERED ON:04.12.2000  
APPROVAL FOR NATIONAL HIGHWAY-65  
JASWANT SINGH BISHNOI

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) whether a National Highway number 65 in Jodhpur district of Rajasthan has been approved;
- (b) if so, the date on which it was approved;
- (c) whether this National Highway passes through the Jodhpur city;
- (d) whether the Government are aware that entry of heavy vehicles is prohibited in the area from Mandor to Jhalamand crossing by Jodhpur district administration from where this National Highway passes;
- (e) whether this National Highway is proposed to be diverted through by-pass;
- (f) if so, the time by which the said National Highway is likely to be completed; and
- (g) if not, the reasons therefor ?

**Answer**

MINISTER OF STATE FOR ROAD TRANSPORT AND HIGHWAYS (MAJOR GENERAL(RETD.) B.C. KHANDURI, AVSM)

- (a) Yes, Sir.
- (b) Notification dated 6th January, 1999.
- (c) Yes, Sir.
- (d) On the directions of the Hon`ble Rajasthan High Court, entry of trucks in the city of Jodhpur has been prohibited from 7 AM to 10 PM with effect from 29.11.2000.
- (e) It is proposed to undertake a feasibility study for improvement of National Highway-65 in which this aspect will be examined.
- (f) It is too early to indicate the likely date of completion.
- (g) Does not arise.